

RAJYA SABHA

Thursday, the 11th November, 1976/
Kartika 20, 1898 (Saka)

The House met at ten of the clock,
Mr. Chairman in the Chair.

PAPERS LAID ON THE TABLE

I. The Customs Tariff (Determination of Origin of Goods under the Bangkok Agreement) Rules, 1976.

II. The Ministry of Finance (Department of Revenue and Banking) Notifications

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Banking) Notification G.S.R. No. 863(E), dated the 1st November, 1976, publishing the Customs Tariff (Determination of origin of Goods under the Bangkok Agreement) Rules, 1976, under section 10 of the Customs Tariff Act, 1975, together with an Explanatory Memorandum thereon.

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Banking) Notification G.S.R. No. 864(E), dated the 1st November, 1976, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum thereon.

III. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Banking) Notification G.S.R. No. 1547, dated the 30th October, 1976,

together with an Explanatory Memorandum thereon.

[Placed in Library. For I to III See No. LT-11544/76].

I. The Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1976

II. The Inter-Zonal Wheat and Wheat Products (Movement Control) Third Amendment Order, 1976

III. The Delhi Roller Mills Wheat Products (Ex-Mill and Retail) Price Control (Second Amendment) Order, 1976

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHIB P. SHINDE): Sir, I beg to lay on the Table, under section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Irrigation (Department of Food):—

I. Notification G.S.R. No. 1296, dated the 4th September, 1976, publishing the Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1976.

II. Notification G.S.R. No. 804, (E), dated the 15th September, 1976, publishing the Inter-Zonal Wheat and Wheat Products (Movement Control) Third Amendment Order, 1976.

III. Notification G.S.R. No. 809 (E), dated the 20th September, 1976, publishing the Delhi Roller Mills Wheat Products (Ex-mill and Retail) Price Control (Second Amendment) Order, 1976. [Placed in Library. For I to III See No. LT-11447/76].